

National Company Law Tribunal

Allahabad Bench

CP NO. 01/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Galaxy Life Care Services. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies, Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajni K. Datta	Adm.	Petitioner	Rajni K. Datta
2.	ABHAY K. DAS	Adm.	Resp.	Abhay K. Das

CP NO.1/ND/2016

Parties are presented by their respective counsels. Further submissions are heard. Judgment is reserved.

The matter is listed on 23rd November, 2017.

Dated:07.11.2017

Sd_____

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)